

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 308/2015**

**SECTION OF THE COMPANIES ACT: 433(e) & 434**

**In the matter of:**

**Mr. Hari Om Singh** ..... **Petitioner**

**VS.**

**M/s. K.W. International Holding Pvt. Ltd.** ..... **Respondent**

**Order deliver on 06.07.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri Hari Om Singh, Advocate

For the Respondent (s) : None Appeared

**ORDER**

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India.

Nothing has been filed in compliance of the order dated 26.5.2017.

The counsel for the petitioner has filed application on 5.6.2017 for transferring the matter back to the Hon'ble High Court of Delhi.

List matter before the Hon'ble Principal Bench on 10.07.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**